

ITEM NO.101

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 506 OF 2006

STATE OF U.P.

Appellant (s)

VERSUS

PREETAM & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

Date: 23/02/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s)

Mr. T. N. Singh, Adv.
Mr. S.K. Dwivedi, Adv.
Mr. Rajeev Dubey, Adv.
Mr. Kamlendra Mishra, Adv.

For Respondent(s)

Mr. Anis Ahmad Khan, Adv.
Mr. Shoaib Ahmad Khan, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.
Arguments concluded.
Judgment reserved.

(NIDHI CHUGH)
Sr. P.A.

(RENUKA SADANA)
Court Master

[(2008) 15 SCC 745]